

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.552/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		ICICI Bank Ltd.-Versus-Vista Steel Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Ratnaka Banerjee, Sr. Advocate

2) Mr. Ardhak Guha, Advocate

for Financial Creditor

Ardhak Guha
12/12/17

1. Ms. Manju Bhukaria, Adv

2. Mr. Rajesh Gupta, Adv

3. Mr. Sonita Mukherjee, Adv

for Vista Steels Pvt Ltd

Sonita Mukherjee
12/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)